

CITY CIVIL COURT MUMBAI
IN THE COURT OF H.H.P.J. SHRI M. W. CHANDWANI (C.R. NO. 19)
CIVIL CAUSE LIST
DATE 29.06.2020 (11.00 A.M. to 2.00 P.M.)

1	Suit 6749/2001	Judgment	Omkarlal Nathulal Jain & anr. V/s Vakil Atul Ghosh	K. Thakordas & Co.
2	Suit 7543/2002	Judgment	Aarti Dinesh Gogari & 2 ors. V/s Omkarlal Nathulal Jain & ors.	Ashokkumar Singh
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CITY CIVIL COURT MUMBAI
IN THE COURT OF H.H.P.J. SHRI M. W. CHANDWANI (C.R. NO. 19)
CRIMINAL CAUSE LIST
DATE : 29.06.202 (11.00 A.M. to 2.00 P.M.)

1	SC 179/14	Arguments	The State of Maharashtra (Chembur Police Station) Vs Prabhakar Kutty Shetty	Adv. Mr. Manohar Shetty
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